special difficulty at the present moment. Yet, I agree with the view the hon. Member has expressed, and as I said, we will try to expedite.

SHRI A. D. MANI: What is the procedure that Government follows or intends to follow if there are any disputes between its employees and, itself, whatever be the cooperation they might have extended in this emergency? What is the procedure the Minister has in mind for settling these questions?

SHRI LAL BAHADUR: There are different steps taken at different levels, and I think it will be much better if the hon. Member discusses it with the previous Member who had put another question, a labour leader. But there are Works Committees and there are other Committees also which discuss with the officers either at the factory or in the Secretariat at different levels. So, various opportunities are given to the employees to take up issues with the authorities concerned.

HEAVY TRANSFORMER FACTORY AT ANGAMALI (KERALA)

◆469. SHRI M. N. GOVINDAN NAIR: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the progress so far made in the establishment of a Heavy Transformer Factory at Angamali (Keralal was Japanese collaboration.

(b) the estimated cost of the project;

(c) the production capacity of tho factory; and

(d) what will be its employment potential?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI) : (a) to (d) A statement is laid on the Table of the House.

to Questions

STATEMENT

(a) A licence has been granted under the Industries (Development and Regulation) Act, 1951 to Shri N. J. Nair for manufacture of heavy transformers for a range of 15,000 KVA during the first phase of 2 years to be increased to 50,000 KVA in 3J years. The Government of Kerala is also participating in the venture. The terms of collaboration with M/s. Hitachi Limited of Japan have been approved by Government of India. The agreement executed between the three parties is under examination. Action to register the company and to issue the capital is in progress.

(to) The cost of the project has been estimated at Rs. 1 1 crore in the first stage and Rs. 3 crores ultimately.

(c) The annual capacity will be fix ed after the firm goes into produc tion.

(d) The employment potential of the factory is estimated to be 735.

BENEFITS OF PROMOTION, PENSION ETC. GIVEN TO GOVERNMENT SERVANTS WHO VOLUNTEERED FOR ARMED FORCES

•470. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state whether Government have decided that Government servants who have volunteered for the Armed Forces during the emergency would have their prospects of promotion, pension, etc. protected in their parent offices?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (Shrimati Maragatham Chandra-sekhar) : *Promotion*—Yes.

Pension—No special protection is necessary under the existing rules.

SHRI A. D. MANI: I should like *to* know on what grounds the Government has declined to take any decision regarding pensions. Since these people are volunteering during the emergency for war service, it is na-